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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1363/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Mitcon Consultancy & Engineering Services Pvt.Ltd.

V/s.

Indreshwar Sugar Mills Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Chaifanya, Nike Adv. Petitioner

Chaifanya, Nike Adv. Petitioner

<u>ORDER</u>

CP No.1363 / I&BP/NCLT/MB/MAH/2017

In view of the Memo of withdrawal filed by the Petitioner Counsel, this Petition is hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)